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O.A.2452/90

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PRESENT: Sh.B.S.Mainee, counsel for the applicant.

Sh.Romesh Gautam, counsel for the respondents.

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In view of a recent judgement pronounced by the Tribunal, Id. counsel for the applicant prays for withdrawal of this O.A. Prayer allowed. The O.A. is dismissed as withdrawan with liberty to file fresh O.A., if so advised.

(D. K. CHAKRAVORTÝ)

(RAM PAI. STNGH)

MEMBER(A)

VICE CHATRMAN(J)

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